

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for compliance of
court fees/removal of defects.

Date : 31.12.2024						
SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	106626/2024	23.12.2024	RPFAM/362/2023	G S DAS	6.00, 3*6	2024-12-31
READY CASES						
2	108802/2024	28.12.2024	CRLA/664/2024	H K BHOL	3.00, 3*3 SENT TO XEROX	2024-12-31
3	108856/2024	31.12.2024	ABLAPL/2507/2024	DEBASISH PRADHAN	3.00, 3*3 DOWN LOAD	2024-12-31
4	108857/2024	31.12.2024	ABLAPL/14558/2024	M.K.PANI	5.00.3*5 DOWN LOAD	2024-12-31
5	108858/2024	31.12.2024	WP (C) /32539/2024	P.K.BEHERA	5.00.3*5 DOWN LOAD	2024-12-31

NIC